

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 258 /Admin. (Services)/2019 Dated: Allahabad: May 16, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. JTRI/Trg.-902 dated 09 May, 2019 on the above mentioned subject, I have been directed to inform you that Hon'ble Court has been pleased to approve the proposed **five schedules** of Management Development Programme /Capacity Building Programme to be organized from 20.05.2019 to 24.05.2019, 10.06.2019 to 14.06.2019, 24.06.2019 to 28.06.2019, 08.07.2019 to 12.07.2019 & 22.07.2019 to 26.07.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform you that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists i.e. List 'A' {including the name of Smt. Shuchi Srivatava, OSD (J) (Enquiry), High Court, Allahabad}, List 'B' {including the name of Dr. Deepak Swaroop Saxena, OSD (J), High Court, Lucknow Bench, Lucknow}, List 'C' {including the name of Sri Brahmatej Chaturvedi, OSD (J) (Computer), High Court, Allahabad}, List 'D' {including the name of Smt. Mridula Mishra, OSD (J) (Enquiry), High Court, Allahabad} & List 'E' {including the name of Sri Nitish Kumar Rai, OSD (J), High Court, Lucknow Bench, Lucknow} for the aforementioned training programme to be organized from 20.05.2019 to 24.05.2019, 10.06.2019 to 14.06.2019, 24.06.2019 to 28.06.2019, 08.07.2019 to 12.07.2019 & 22.07.2019 to 26.07.2019 respectively, at Indian Institute of Public Administration(IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)
Registrar (Judicial) (Services)

No. 258 (i)/Admin. (Services)/2019 dated: May 16, 2019

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Arvind Kumar Mishra-II, Spl. Secy. & Addl. L.R.(Legislative) Government of U.P., Lucknow, Sri Mohan Lal Vishwakarma, Judicial Member Commercial Tax Tribunal, Varanasi, Sri Mohd. Ibrahim, Judicial Member Commercial Tax Tribunal, Allahabad, Sri Prafull Kamal, Spl. Sec. & Addl. LR(Nyay Vibhag) Government of U.P., Lucknow, Smt. Meena Srivastava, Judicial Member Commercial Tax Tribunal Gorakhpur, Sri Randheer Singh, Spl. Sec. & Addl. L.R.(Law/Legis), Government of U.P., Lucknow, Sushri Nivedita Asthana, Senior Law Officer, D.G. Medical & Health Lucknow, Sri Prashant Bilgaiyan, Joint Registrar UP Information Commission Lucknow, Smt. Kalpana, General Manager (Law) U.P., State Industrial Dev. Corpo. Kanpur, Smt. Shuchi Srivatava, OSD (J) (Enquiry), High Court, Allahabad, Dr. Deepak Swaroop Saxena, OSD (J), High Court, Lucknow Bench, Lucknow, Sri Brahmatej Chaturvedi, OSD (J)(Computer), High Court, Allahabad, Smt. Mridula Mishra, OSD (J) (Enquiry), High Court, Allahabad, Sri Nitish Kumar Rai, OSD (J), High Court, Lucknow Bench, Lucknow with the request to attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Sd/-

Enclosure: As above

(Parimal Chaturvedi)
Assistant Registrar (Services)

List – “A”

Special Training Programme on Management For Judicial Officers

Duration: 20.05.2019 to 24.05.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2000	MANJEET SINGH SHEORAN	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
2.	5932	UMESH KUMAR SIROHI	Addl. District & Sessions Judge	Lalitpur
3.	5706	SHANKER LAL	Addl. District & Sessions Judge	Amroha
4.	5707	VINOD KUMAR-IV	Principal Judge, Family Court	Budaun
5.	2001	SUSHIL KUMAR SHASHI	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
6.	5710	BHAIRAV LAL	Addl. District & Sessions Judge	Moradabad
7.	2002	DHARMENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Sitapur
8.	5711	RAM KRIPAL	Addl. District & Sessions Judge	Rai Bareli
9.	6030	ARVIND KUMAR MISHRA-II	Spl. Secy. & Addl.L.R.(Leg.), Govt. of U.P.	Lucknow
10.	5714	RAM CHANDRA-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Pilibhit
11.	2003	RAVINDRA SINGH	Addl. District & Sessions Judge	Moradabad
12.	6467	RAM LAL-II	Civil Judge (Senior Div.)	Lakhimpur Kheri
13.	6471	SMT. KALPANA-II	Civil Judge (Senior Div.)	Auraiya
14.	6472	DEEP KANT MANI	Chief Judicial Magistrate	SantKabirN at Khalilabad
15.	6473	SHAILENDER SINGH	Civil Judge (Senior Div.)	Muzaffar Nagar
16.	6475	TALEWAR SINGH	Civil Judge (Senior Div.)	Kasganj
17.	6477	RAMGOPAL SINGH	Addl. Chief Judicial Magistrate	Saharanpur
18.	6478	PRADEEP KUMAR JAYANT	Addl. Civil Judge (Sr.Div.)/ACJM.	Sultanpur
19.	6479	PRAVEEN SONKAR	Civil Judge (Senior Div.)	Amroha
20.	6506	PREM PRAKASH	Civil Judge (Senior Div.), Malihabad at	Lucknow
21.	6480	SUSHIL KUMAR-IV	Chief Judicial Magistrate	Jhansi
22.	6481	SANJAY K. LAL	Civil Judge (Senior Div.)	Budaun
23.	2383	CHEITNA TYAGI	Judicial Magistrate	Muzaffar Nagar
24.	2426	SUSHRI SHOBHA BHATI	Judicial Magistrate	Agra
25.	2533	SMT. ARSHI NOOR	Judicial Magistrate	Aligarh
26.	2487	VIRAT MANI TRIPATHI	Judicial Magistrate	Ambedkar N. at Akbarpur
27.	2431	SUSHRI RUMANA AHMAD	Civil Judge (Junior Div.)	Amroha
28.	2439	SUSHRI SANYA DALAL	Civil Judge (Junior Div.)	Auraiya
29.	2606	AJAY PRATAP	Addl. Civil Judge (Junior Div.)	Azamgarh
30.	2598	VERTIKA SHUBHANAND	Civil Judge (Junior Div.)	Bahraich
31.	2482	AVINASH KUMAR MISHRA	Addl. Civil Judge (Junior Div.)	Ballia
32.	2571	MOHIT KUMAR PRASAD	Civil Judge (Junior Div.)	Balrampur
33.	2446	ANUJA SINGH	Civil Judge (Junior Div.)	Banda
34.	2627	SONALI RATNA	Judicial Magistrate	Bareilly
35.	2531	AJAY KUMAR	Addl. Civil Judge (Junior Div.)	Basti
36.	2506	PAWAN KUMAR CHAURASIYA	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
37.	5857	UMESH PRAKASH	Spl. J. (SC/ST, Pev.of Atroci Act)	Jalaun at Orai
38.	5860	SMT. REETA GUPTA	Principal Judge, Family Court	Jalaun at Orai
39.	6397	SANTOSH KUMAR YADAV	Addl. Chief Judicial Magistrate	Agra
40.	6423	SMT. SANDEEPA YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
41.	6109	SMT. SHUCHI SRIVASTAVA	OSD (J) (Enquiry), High Court	Allahabad

List – “B”**Special Training Programme on Management For Judicial Officers**

Duration: 10.06.2019 to 14.06.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5715	DR. (SMT.) VIDUSHI SINGH	Judge, Spl Court, Anti Corr CBI (W)	Lucknow
2.	5716	ASHOK KUMAR PREMI	Principal Judge, Family Court	Hamirpur
3.	2004	MANOJ KUMAR RAI	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
4.	5717	NALIN KANT TYAGI	Addl. District & Sessions Judge	Gautambuddha Nagar
5.	2005	RAKESH KUMAR TRIPATHI	Addl. District & Sessions Judge	Rai Bareli
6.	5723	ADIL AFTAB AHMAD	Addl. District & Sessions Judge	Mau
7.	5724	KRISHNA PAL SINGH	Addl. District & Sessions Judge	Varanasi
8.	5725	AKHILESH DUBEY	Addl. District & Sessions Judge	Unnao
9.	5726	RAMESH CHAND-I	Addl. District & Sessions Judge	Fatehpur
10.	2006	ROHIT SINHA	Addl. District & Sessions Judge	Kannauj
11.	5727	SANJAY KUMAR-I	Judge, Spl Court, CBI Court No. 3	Lucknow
12.	6482	PRADIP KUMAR RAM	Chief Judicial Magistrate	Basti
13.	6483	MUNNA PRASAD	Chief Judicial Magistrate	Chandauli
14.	6484	MAHESH KUMAR	Civil Judge (Senior Div.)	Pratapgarh
15.	6485	SANJAY KUMAR GOND	Secretary, District Legal Services Authority	Hardoi
16.	6486	VIPIN KUMAR-III	Addl. Chief Judicial Magistrate	Muzaffar Nagar
17.	6487	LOKESH VARUN	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
18.	6489	HARI PRASAD	Addl. Chief Judicial Magistrate	Lakhimpur Kheri
19.	6490	SMT. REKHA SINGH	Civil Judge (Senior Div.)	Hathras
20.	6491	RAM RAJ-II	Civil Judge (Senior Div.)	Mau
21.	6492	ANIL KUMAR-VIII	Addl. Civil Judge (Sr.Div.) / ACMM.	Kanpur Nagar
22.	6493	ARUN KUMAR-III	Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur
23.	2559	PRIYANKA GANDHI	Addl. Civil Judge (Junior Div.)	Azamgarh
24.	2537	PAWAN KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Bahraich
25.	2589	PRAGYA SINGH	Civil Judge (Junior Div.)	Bareilly
26.	2445	SUSHRI NAGMA KHAN	Judicial Magistrate	Budaun
27.	2516	SMT. DEEPTI SINGH	Addl. Civil Judge (Junior Div.)	Bulandshahar
28.	2455	SUSHRI AMBIKA MEHROTRA	Judicial Magistrate	Chandauli
29.	2485	PRIYA KUMARI RAI	Addl. Civil Judge (Junior Div.)	Deoria
30.	2615	YUGHUL SHAMBHU	Civil Judge (Junior Div.)	Etah
31.	2505	SATISH KUMAR	Judicial Magistrate	Etawah
32.	2453	SAKSHAM DWIVEDI	Addl. Civil Judge (Junior Div.)	Faizabad
33.	2597	SUMAN SOLANKI	Civil Judge (Junior Div.)	Farrukhabad
34.	2548	GIRENDRA SINGH	Judicial Magistrate	Firozabad
35.	2515	SUSHRI ANAMIKA CHAUHAN	Addl. Civil Judge (Junior Div.)	Ghazipur
36.	2608	KRITI KISHORE	Civil Judge (Junior Div.)	Gonda
37.	5884	VEER KANEDI LAL	Addl. District & Sessions Judge	Saharanpur
38.	5920	SMT. MANORAMA	Addl. District & Sessions Judge	Saharanpur
39.	6267	SMT. SHAILA	Addl. Principal Judge, Family Court	Gautambuddha Nagar
40.	6468	MANOJ KUMAR-I	Addl. Chief Judicial Magistrate	Gautambuddha Nagar
41.	5606	DR. DEEPAK SWAROOP SAXENA	OSD (J), High Court, Lucknow Bench	Lucknow

List – “C”

Special Training Programme on Management For Judicial Officers

Duration: 24.06.2019 to 28.06.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2007	NARENDRA KUMAR JHA	Spl. Judge (E.C. Act)	Varanasi
2.	5729	MOHAN LAL VISHWAKARMA	Judicial Member, Commercial Tax Tribunal	Varanasi
3.	5730	DIWAKAR PRASAD CHATURVEDI	Addl. District & Sessions Judge	Varanasi
4.	5732	SYED SARWAR HUSAIN RIZVI	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
5.	5733	PARAS NATH RAI	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
6.	2008	RAKESH DHAR DUBEY	Addl. District & Sessions Judge	Fatehpur
7.	5734	PRAKASH NATH SRIVASTAVA	Addl. District & Sessions Judge	Bhadohi at Gyanpur
8.	5736	MANOJ KUMAR SHUKLA	Spl. Judge (E.C. Act)	Sultanpur
9.	2009	AJAY KUMAR SINGH-I	Addl. District & Sessions Judge	Hardoi
10.	2010	MANOJ KUMAR SINGH GAUTAM	Addl. District & Sessions Judge	Jaunpur
11.	5740	KAMLESH DUBEY	Principal Judge, Family Court	Pilibhit
12.	6494	DEVENDRA NATH SINGH	Civil Judge (Senior Div.)	Bulandshahar
13.	6495	VIKAS VERMA	Addl. Chief Judicial Magistrate	Pratapgarh
14.	6496	JITENDRA SINGH-II	Secretary, District Legal Services Authority	Amroha
15.	6513	PREM SHANKAR	Addl. Chief Judicial Magistrate	Budaun
16.	6497	RAJU PRASAD	Chief Judicial Magistrate	Bijnor
17.	6507	CHHANGUR RAM	Addl. Chief Judicial Magistrate	Maharajganj
18.	6498	SUSHIL KUMAR KHARWAR	Chief Judicial Magistrate	Gorakhpur
19.	6499	RAM BILAS PRASAD	Special C.J.M.	Lucknow
20.	6500	ANIL KUMAR KHARWAR	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
21.	1527	ARUN KUMAR RAI	Civil Judge (Senior Div.)	Hamirpur
22.	1528	SMT. DEEPALI SINGH	Addl. Chief Judicial Magistrate	Ghaziabad
23.	2493	VISHNU SHANKAR PANDEY	Addl. Civil Judge (Junior Div.)	Azamgarh
24.	2422	SANJAY RAJ PANDE	Civil Judge (Junior Div.)	Budaun
25.	2442	SWARN MALA SINGH	Addl. Civil Judge (Junior Div.)	Deoria
26.	2529	ANKIT KUMAR VIHAN	Addl. Civil Judge (Junior Div.)	Etah
27.	2462	NAVAID MUZAFFAR	Addl. Civil Judge (Junior Div.)	Etawah
28.	2550	SUSHRI NIDHI YADAV	Judicial Magistrate	Farrukhabad
29.	2486	SUSHRI GANGA SHARMA	Addl. Civil Judge (Junior Div.)	Ghazipur
30.	2601	ABHISHEK KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Gonda
31.	2541	SANJAY KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Gorakhpur
32.	2443	ANKUR CHITRANSHI	Civil Judge (Junior Div.)	Hardoi
33.	2471	YOGESH JAIN	Judicial Magistrate	Hathras
34.	2510	ARNAV RAJ CHAKRABORTY	Judicial Magistrate	Jalaun at Orai
35.	2517	SUSHRI SONAM GUPTA	Addl. Civil Judge (Junior Div.)	Jaunpur
36.	2503	SUSHRI NOOPUR SRIVASTAVA	Judicial Magistrate	Jhansi
37.	5906	KIRAN PAL SINGH	Addl. District & Sessions Judge	Shahjahanpur
38.	6004	SMT. RASHMI NANDA	A.D.J. (FTC)	Shahjahanpur
39.	6476	SANJAY KUMAR SINGH-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
40.	2364	SMT. SWATI CHANDRA	Civil Judge (Junior Div.)	Meerut
41.	6184	SRI BRAHMATEJ CHATURVEDI	OSD (J)(Computer), High Court,	Allahabad

List – “D”

Special Training Programme on Management For Judicial Officers

Duration: 08.07.2019 to 12.07.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5743	SHIVA KUMAR SINGH	A.D.J. (FTC)	Shravasti at Bhinga
2.	5744	DR. BAL MUKUND	Spl. Judge (E.C. Act)	Allahabad
3.	2011	MAYANK CHAUHAN	Spl. Judge (E.C. Act)	Bareilly
4.	5745	MOHD. IBRAHIM	Judicial Member, Commercial Tax Tribunal	Allahabad
5.	5746	BIRENDRA KUMAR SINGH	Spl. Judge (E.C. Act)	Bulandshahar
6.	2012	VIVEK	Spl. Judge (E.C. Act)	Agra
7.	5747	ASHOK KUMAR SINGH-V	Principal Judge, Family Court	Gautambuddha Nagar
8.	5748	SMT. ALPANA	Spl. Judge (E.C. Act)	Azamgarh
9.	5749	MUKESH KUMAR SINGHAL	Spl. Judge (E.C. Act)	Aligarh
10.	5752	SHAMSUL HAQUE	Addl. District & Sessions Judge	Hamirpur
11.	5753	RAJENDRA PRASAD SRIVASTAVA-III	Addl. District & Sessions Judge	Agra
12.	1522	PAWAN KUMAR RAI	Civil Judge (Senior Div.)	Bhadohi at Gyanpur
13.	1529	DR. DINESH CHANDRA SHUKLA	Civil Judge (Senior Div.)	Jhansi
14.	1530	DEVENDRA PRATAP SINGH	Chief Judicial Magistrate	Farrukhabad
15.	1531	DINESH PRATAP SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
16.	1532	DHANNJAY KUMAR MISRA	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
17.	2036	YAJNESH CHANDRA PANDEY	Chief Judicial Magistrate	Mirzapur
18.	1533	ATEEQ UDDIN	Civil Judge (Senior Div.)	Rampur
19.	1534	GYAN PRAKASH SHUKLA	Civil Judge (Senior Div.)	Gorakhpur
20.	1535	DR. ANIL KUMAR SINGH-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
21.	1536	AJAY KUMAR SINGH-II	Addl. Chief Judicial Magistrate	Lucknow
22.	1537	SATISH KUMAR TRIPATHI	Judge Small Causes Court	Faizabad
23.	2423	SUSHRI GARIMA SINGH	Judicial Magistrate	Etawah
24.	2538	VAIBHAV SINGH	Civil Judge (Junior Div.)	Farrukhabad
25.	2491	SHALEEN MISHRA	Addl. Civil Judge (Junior Div.)	Gonda
26.	2460	SUSHRI NISHITHA MEHTANI	Civil Judge (Junior Div.)	Hathras
27.	2508	NEERAJ SINGH	Addl. Civil Judge (Junior Div.)	Jaunpur
28.	2489	ABHINAV SRIVASTAVA	Metropolitan Magistrate	Kanpur Nagar
29.	2543	ARPIT PANWAR	Judicial Magistrate	Kasganj
30.	2522	PRIYANKA VERMA	Judicial Magistrate	Mainpuri
31.	2518	SAURABH SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Mirzapur
32.	2507	SUSHRI SEEMA SINGH	Judicial Magistrate	Ramabai Nagar
33.	2629	ANURAG SINGH	Addl. Civil Judge (Junior Div.)	Shahjahanpur
34.	2613	SHRADDHA LAL	Addl. Civil Judge (Junior Div.)	Sultanpur
35.	2554	DEEPANKAR YADAV	Addl. Civil Judge (Junior Div.)	Sultanpur
36.	2448	MEENAL CHAWLA	Addl. Civil Judge (Junior Div.)	Varanasi
37.	5926	PRAFULLA KAMAL	Spl. Sec.& Addl. LR, Govt. of U.P.	Lucknow
38.	5935	SMT. MEENA SRIVASTAVA	Judicial Member, Commercial Tax Tribunal	Gorakhpur
39.	1704	NISHANT DEV	Secretary, District Legal Services Authority	Muzaffar Nagar
40.	1692	SMT. ARCHANA YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
41.	6187	SMT. MRIDULA MISHRA	OSD (J) (Enquiry), High Court,	Allahabad

List – “E”

Special Training Programme on Management For Judicial Officers

Duration: 22.07.2019 to 26.07.2019

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2014	RAVINDRA KUMAR-IV	Addl. District & Sessions Judge	Pratapgarh
2.	5755	SMT. BEENA CHAUDHARY	Spl. Judge (E.C. Act)	Ghaziabad
3.	5756	NARENDRA SINGH	Addl. District & Sessions Judge	Aligarh
4.	2015	SANJAY SINGH-I	Addl. District & Sessions Judge	Aligarh
5.	5757	BHAGWATI PRASAD SAXENA	Addl. District & Sessions Judge	Mirzapur
6.	5758	ARUN KUMAR PATHAK	Addl. Principal Judge, Family Court	Muzaffar Nagar
7.	5759	AMAR JEET VERMA	Addl. District & Sessions Judge	Pilibhit
8.	5760	SHASHI BHUSHAN PANDEY	Addl. District & Sessions Judge	Ghaziabad
9.	2016	DHANENDRA PRATAP SINGH	Addl. District & Sessions Judge	Fatehpur
10.	5761	RANDHEER SINGH	Spl.Sec.& ddl.L.R.(Law/ Legis), Government of U.P.	Lucknow
11.	2017	RAJESH KUMAR SINGH	Addl. District & Sessions Judge	Agra
12.	1538	SUSHRI NIVEDITA ASTHANA	Senior Law Officer, D.G.Medical & Health	Lucknow
13.	1524	SMT. ROOPALI SAXENA	Addl. Chief Judicial Magistrate	Rampur
14.	1539	SATYENDRA SINGH VIRWAN	Addl. Chief Judicial Magistrate	Bulandshahar-Anoopshahar
15.	1540	CHANDRA MOHAN SRIVASTAVA	Addl. Chief Judicial Magistrate	Lalitpur- Mahroni
16.	1541	KUMARI FARIDA BEGAM	Civil Judge (Senior Div.)	Ambedkar N. at Akbarpur
17.	1526	KUMAR GAURAV	Civil Judge (Senior Div.)	Sambhal at Chandausi
18.	1678	VISHNU PRATAP SINGH	Civil Judge (Senior Div.)	Barabanki
19.	1623	PRASHANT BILGAIYAN	Joint Registrar, UP Information Commission	Lucknow
20.	1730	MITHILESH KUMAR TIWARI	Addl. Chief Judicial Magistrate	Bhadohi at Gyanpur
21.	1543	SMT. RASHMI SINGH	Chief Judicial Magistrate	Sitapur
22.	1544	MAAN VARDHAN	Secretary, District Legal Services Authority	Ghaziabad
23.	2469	SWAPNIL PANDEY	Judicial Magistrate	Gonda
24.	2427	KAVITA KUMARI	Addl. Civil Judge (Junior Div.)	Gorakhpur
25.	2525	SUSHRI SAKSHI SINGH	Addl. Civil Judge (Junior Div.)	Hathras
26.	2466	ASHISH KAMBOJ	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
27.	2419	VINOD KUMAR PANDEY	Judicial Magistrate	Kaushambi
28.	2476	SUSHRI AMRISHA SRIVASTAVA	Judicial Magistrate	Lakhimpur Kheri
29.	2464	DIVYAKANT SINGH RATHORE	Civil Judge (Junior Div.)	Mahoba
30.	2478	YOGESH SHIVA	Civil Judge (Junior Div.)	Mainpuri
31.	2618	AVANTIKA PRABHAKAR	Civil Judge (Junior Div.)	Mirzapur
32.	2470	SUSHRI AKRITI GAUTAM	Judicial Magistrate	Mirzapur
33.	2526	SUSHRI ANAMIKA SINGH	Civil Judge (Junior Div.)	Pilibhit
34.	2461	ASHALIKA PANDEY	Judicial Magistrate	Sultanpur
35.	2480	KHAN ZISHAN MASOOD	Civil Judge (Junior Div.)	Sultanpur
36.	2568	AMIT KUMAR VERMA	Addl. Civil Judge (Junior Div.)	Allahabad
37.	5944	SANJAY KUMAR VERMA	Addl. District & Sessions Judge	Kanpur Nagar
38.	6015	SMT. KALPANA	General Manager (Law), U.P. State Industrial Dev. Corpo.	Kanpur
39.	1627	BRIJESH KUMAR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
40.	1601	SMT. EKTA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
41.	6202	SRI NITISH KUMAR RAI	High Court, Lucknow Bench	Lucknow